							Ar	nnexure–7							
Name of the corporate debtor: Gactel Turnkey Projects Limited						Date of commencement of CIRP: 27/03/2024					List of creditors as on: 03.01.2025				
						List o	of operational c	reditors (Govern	ment dues)						
													(Amount in Rs)		
SI. No.	. Details of Claimant		Details of claim received		Details of claim admitted			itted			Amount of contingent	Amount of any	Amount of	Amount of claim	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off	claim not admitted	under verification	
	Employee State Insurance Corporation, Hyderabad	INDIA	10-04-2024	12,41,625.00	0.00	Unsecured	NA	NA	Νο	NA	A NA	. NA	12,41,625.00	NA	The claim was verified basis the documents available record The Resolution Professional has categorised the clain submitted by you amounting to Rs.3,29,876/- (Ruped Three Lakhs Twenty Nine Thousand Eight Hunded a
															Seventy Six) as acceptable in accordance to Regulat 13(1)(B) of the IBBI (Insolvency Process for Corpo Persons) Regulations, 2016. The Resolution Professional shall present the acceptable claim befo the Committee of Creditors for the approval as per Regulation 13(1)(B) of IBBI (Insolvency Process fo Corporate Persons) Regulations, 2016 for admission
	Commercial Tax Office, Korba Circle, Chhattisgarh		25-10-2024	3,29,876.00		Unsecured	NA	NA	No	NA	A NA	NA			The same shall be admitted subject to the approval CoC.
	TOTAL		1 1	15,71,501.00	0.00					0.00%	0.00%		12,41,625.00		